

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part - IV -C, Central Section)**

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate following Honourable Judges to hear urgent Judicial matters during the ensuing Christmas Vacation commencing from Wednesday the 23rd December 2020 to Saturday the 2nd January, 2021 (both days inclusive with suffix holiday i.e. Sunday the 3rd January 2021) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

BOMBAY

**Original Side/Appellate Side
(Division Bench)**

- | | |
|---|---|
| 1. The Honourable Shri Justice
B.P. COLABAWALLA
AND
The Honourable Shri Justice
MADHAV J. JAMDAR | 23rd December 2020
to
28th December 2020 |
|---|---|

**Original Side/Appellate Side
(Single Bench)**

- | | |
|--|---|
| 2. The Honourable Shri Justice
V.G. BISHT | 23rd December 2020
to
27th December 2020 |
|--|---|

**Original Side/Appellate Side
(Single Bench)**

- | | |
|--|--------------------------------------|
| 3. The Honourable Shri Justice
MADHAV J. JAMDAR | 28th December 2020 |
|--|--------------------------------------|

Original Side/Appellate Side
(Division Bench)

4. The Honourable Shri Justice
S.S. SHINDE
AND
The Honourable Shri Justice
ABHAY AHUJA
- 29th December 2020
to
3rd January 2021

Original Side
(Single Bench)

5. The Honourable Shri Justice
MILIND N. JADHAV
- 29th December 2020
to
3rd January 2021

Appellate Side
(Single Bench)

6. The Honourable Shri Justice
N.R. BORKAR
- 29th December 2020
to
3rd January 2021

NAGPUR BENCH

1. The Honourable Shri Justice
ANIL S. KILOR
- 23rd December 2020
to
28th December 2020
2. The Honourable Shri Justice
N.W. SAMBRE
- 29th December 2020
to
3rd January 2021

AURANGABAD BENCH
(Division Bench)

1. The Honourable Shri Justice
V.K. JADHAV
AND
The Honourable Shri Justice
MANGESH S. PATIL
- 23rd December 2020
to
27th December 2020

(Division Bench)

2. The Honourable Shri Justice RAVINDRA V. GHUGE
AND
The Honourable Shri Justice MANGESH S. PATIL 28th December 2020

(Single Bench)
CIVIL

3. The Honourable Shri Justice V.K. JADHAV 23rd December 2020
to
27th December 2020

(Single Bench)
CIVIL

4. The Honourable Shri Justice RAVINDRA V. GHUGE 28th December 2020

(Single Bench)
CRIMINAL

5. The Honourable Shri Justice MANGESH S. PATIL 23rd December 2020
to
28th December 2020

(Division Bench)

6. The Honourable Shri Justice RAVINDRA V. GHUGE
AND
The Honourable Smt. Justice VIBHA V. KANKANWADI 29th December 2020
to
3rd January 2021

(Single Bench)
CIVIL

7. The Honourable Shri Justice RAVINDRA V. GHUGE 29th December 2020
to
3rd January 2021

(Single Bench)
CRIMINAL

8. The Honourable Smt. Justice VIBHA V. KANKANWADI 29th December 2020
to
3rd January 2021

HIGH COURT OF BOMBAY AT GOA

(Division Bench)

1. The Honourable The Chief Justice 23rd December 2020
AND
The Honourable Shri Justice G.S. KULKARNI 28th December 2020

(Single Bench)

2. The Honourable Shri Justice G.S. KULKARNI 23rd December 2020
to
28th December 2020

3. The Honourable Shri Justice N.R. BORKAR 29th December 2020
and
30th December 2020

4. The Honourable Shri Justice M.S. SONAK 31st December 2020
to
3rd January 2021

Note : All the matters listed during Christmas Vacation for Principal Seat at Bombay and its Benches at Nagpur and Aurangabad will be heard physically and at High Court of Bombay at Goa (Panaji) through Video Conference.

By Order

Sd/-
(D.S. Deshmukh)
Registrar (Judl.-II)
High Court, Appellate Side,
Bombay.

Sd/-
(M.W. Chandwani)
Registrar/Prothonotary &
Senior Master,
High Court, Original Side,
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 15th December 2020